

rent for the years 1988-89, 1989-90 and 1990-91 and the amount paid by the Eastern Coalfields Ltd. against those demands;

(b) whether there is any shortfall in clearing the aforesaid dues;

(c) if so, the reasons therefor; and

(d) the action being taken by the Government to clear the dues?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P. A. SANGMA): (a) to (d). Information is being collected and to the extent available will be laid on the Table of the House.

#### **Atomic Power Plant in Eastern Region**

4592. SHRI RADHIKA RANJAN PRAMANIK: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal for installation of any Atomic Power Plant in eastern region of the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Does not arise.

(c) Due to availability of coal resources in the eastern electricity region, the priority for setting up of nuclear power plants in that region is relatively low.

#### **Housing Activity**

4593. SHRIMATI BASAVA RAJESWARI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether planning Commission is of the view that housing should be treated as priority to boost initially;

(b) if so, whether Union Government and few Cooperative Housing Group have identified the new areas for housing activity;

(c) if so, the details thereof; and

(d) the time by which they are likely to submit their recommendations;

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The Planning Commission reports that it recognises the role of housing in stimulating the economic activity, employment, etc. and as a basic human need next only to food and clothing.

(b) to (d). Housing is a State subject and priority areas for locating housing scheme are identified by State Governments. No exercise in this regard together with few cooperative housing ground has been undertaken by the Union Government.

#### **Import of Multinationals**

4594. SHRI M. V. V. S. MURTHY: Will the PRIME MINISTER be pleased to state:

(a) the impact of the new industrial policy on setting up of new industries;

(b) whether the Government have taken any initiatives for investment by private sector in a major way as a result of the new policy; if so, the details thereof; and

(c) the overall impact on the public sector as a result of liberalisation under the new industrial policy and whether any public